Seventeenth Loksabha

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Title: Regarding strengthening the Nationalized Bank by enhancing government deposit in Nationalized Bank.

SHRI ANTO ANTONY (PATHANAMTHITTA): Thank you, Chairman.

The profound progress which this country has made was possible by the nationalisation of RBI by an Act of Parliament, the RBI (Transfer of Public Ownership) Act, 1948 and by bold nationalisation of fourteen mega banks in the year 1969. But at present, the death knell for public sector banks is being sounded. According to the information released by the RBI itself, Government deposits in commercial banks came down steeply from 13.5 per cent of the total deposits in March, 2018 to a mere 9.2 per cent in March, 2019. The systematic and systemic process of elimination of nationalised banks would throw crores of people to the clutches of moneylenders who are local shylocks who would cut the flesh of the farmers. If the present policy of weakening the public sector banks is not reversed, this great country would go to the dogs. Hence, I request the Government to strengthen the nationalised banks by enhancing Government deposits in the nationalised banks.